

THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 78/92.

Date of Order: 16-3-92.

Between:

Mr. S.A.Ghani.

.. Applicant.

1. The Union of India
rep. by the Director General,
Posts, New Delhi-1.
2. The Chief Post Master General,
Andhra Circle, Hyderabad-1.

.. Respondents.

Mr. T.V.S.S.Murty, Advocate for
For the Applicant:/Mr. J.V.Lakshmana Rao, Advocate

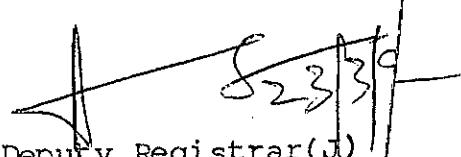
For the Respondents: Mr. Naram Bhaskar Rao, Addl. CGSC.

CORAM:

THE HON'BLE MR.C.J. ROY : MEMBER(JUDL)

The Tribunal made the following Order:-

Sri T.V.S.S.Murthy, counsel for the applicant and Sri Naram Bhaskar Rao, learned counsel for the Respondents are present and heard. On 19-2-92 it is observed that the position of exhausting the departmental remedies has to be considered. When questioned, the learned counsel for the applicant made an endorsement on the docket that he wishes to withdraw the case as the applicant's representation is still under consideration with Ministry of State for communication, with a liberty to file another application in case he gets a fresh cause of action. The applicant is permitted to file another O.A. in the event of any fresh cause of action arising for him. Accordingly the O.A. is dismissed as withdrawn. No costs.


Deputy Registrar(J)

To

1. The Director General, Union of India,
Posts, New Delhi-1.
2. The Chief Post Master General, Andhra Circle, Hyderabad-1
3. One copy to Mr.J.V.Lakshmana Rao, Advocate, Flat No.301,
Balaji Towers New Bakaram, Hyderabad-380.
4. One copy to Mr.Naram Bhaskar Rao, Addl. CGSC. CAT.Hyd.
5. One spare copy.

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P.1 & L.1
C.1

TYBED BY
CHECKED BY

COMPARED
APPROVED

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.

THE HON'BLE MR. R. BALASUBRAMANIAN: NO)

THE HON'BLE MR. T. CHANDRASEKHAR REDDY,
M(JUDL)

THE HON'BLE MR.C.J.ROY : MEMBER (JUDL)

DATED: 16-3-1992

ORDER/JUDGMENT

~~R.A/C.A/M.A.N.~~

in

O.A.N.C. 78/92

T.A.No.

$(W \rightarrow P \rightarrow M)$

Admitted and interim directions by :
issued.

Allowed

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered/ P: 1

Ordered/Rejected

No Order as to costs.

Central Admin.

